

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MRS. RACHNA GUPTA

Civil Appeal No(s). 779-780/2013

U.P. PANDIT DEEN DAYAL UPADHAYA VETERINA

Appellant(s)

VERSUS

S.M.COLLEGE VETERINARY SC.& AN.RES.&ORS.
(with interim relief and office report)

Respondent(s)

Date : 27/08/2015 These appeals were called on for hearing today.

For Appellant(s)

Mr. Bijan Kumar Ghosh,Adv.

For Respondent(s)

Mr. Navin Prakash,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Among four respondents (common to both the appeals herein), service upon respondents Nos.1 to 3 is complete but none has entered appearance.

Respondent No.4 has already entered appearance and is well represented.

Neither the appellant nor respondent No.4 has filed any statement of case so far. Since it is no more a mandate after the amendment in the Supreme Court Rules, 2013 and in that circumstance, the List of dates already submitted is presumed to have been accepted.

Both the appeals stand complete, in the given circumstances.

Registry to process to list the same before the Hon'ble Court, as per rules.

(RACHNA GUPTA)
Registrar